

SPECIAL BENCH
COURT - I

O-243

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/55(KB)2022
IA(COMPANIES.ACT)/45(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	ANURAG JHAWAR VS SWAIKA VANASPATI PRODUCTS LTD
UNDER SECTION	SEC. 97(1)

Appearances (via video conferencing/physically)

Mr. Ratnanko Banerji, Sr. Adv. : For Suneel Swaika
Mr. D.N. Sharma, Adv.
Mr. Ratnesh Kr. Rai, Adv.
Ms. Devanshi Deora, Adv.
Ms. Priyanshi Bajaj, Adv.

Ms. Navneet Misra, Adv. : For Respondent Company

ORDER

1. Ld. Sr. Counsel/Counsel for the parties present.
2. Post this matter before Regular Bench on **19/6/2024**.

**D. Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**